

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

CP No. 19/Chd/Hry/2023

IN THE MATTER OF:

Rajesh Sharma, Director Landing ... Petitioner
Island Pvt. Ltd.

Versus

Shri Uday Partap & Ors. ... Respondents

Under Section: 241, 242, CA 2013

Rule: 11 of NCLT

Order delivered on 16.02.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 19.04.2024.

Sd/-
Court Officer